

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &  
IA NO. 736 OF 2016**

**Dated: 22<sup>nd</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Real Power Pvt. Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Apoorva Kurup  
Ms. Isha Mital

Counsel for the Respondent(s) : Mr. Raunak Jain for R-1  
Mr. C. K. Rai  
Mr. Umesh Kumar for R-2

**ORDER**

List the matter for hearing on **06.02.2018.**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**